



# MEGHALAYA LEGISLATIVE ASSEMBLY

MAHATMA GANDHI ROAD  
SHILLONG – 793001

*www.megassembly.gov.in*

## LIST OF BUSINESS

**Budget Session**  
**Monday March 11, 2019.**

### GOVERNMENT BUSINESS

1. Questions.
2. Shri P. T. SAWKMIE, MLA to call the attention of the Chief Minister in-charge Mining and Geology under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the News item published in “The Shillong Times” dated 13.02.2019 under the caption “*Illegal sale of challans thrives without scrutiny*”.
3. Debate on Governor’s Address.

Shillong :  
The 8<sup>th</sup> March, 2019.

**Andrew Simons,**  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.